

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

ALLAHABAD THIS THE 18TH DAY OF JULY, 2019

PRESENT:

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

MISC. APPLICATION NO.330/01157 OF 2018
IN
ORIGINAL APPLICATION NO.330/00530 OF 2018

Km. Kanti Devi, D/o Smt. Lalmani (Mother) Aged about 38 years, R/o
Mohalla Jhingarpura, Post-Sankatmochan, Mathura.

.....Applicant

By Adv. : Sri K.P. Tiwari (Not Present)
Sri S.K. Tiwari (Not Present)

Versus

1. Union of India, through its Ministry of Tele Communication, New Delhi.
2. Chief Manager, Uttar Pradesh (West) Door Sanchar Parimandal, Shashtri Nagar Doorbhas Kendra Bhawan, Meerut.
3. Assistant General Manager (Admin) Office Chief General Manager, Door Sanchar Mathura.
4. General Manager, Door Sanchar, District-Mathura.

.....Respondents

By Adv:- Shri Devi Shankar Shukla (Present)

ORDER

DELIVERED BY HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

List revised. None present for applicant. Shri Devi Shankar Shukla, Advocate for respondents is present.

2. Record reveals that applicant and his counsel was not present even on earlier occasions to argue the matter.

3. Considering all the facts and circumstances, there is continuance absence of applicant and his counsel it appears that the applicant has lost interest to pursue misc. application No.1157 of 2018.

4. Accordingly, Misc. Application No.1157 of 2018 is dismissed in default for non-prosecution and consequently the original application is also stands dismissed as well. No Costs.

(JUSTICE BHARAT BHUSHAN)
Member-J

/Neelam/